

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). Yes, Sir. The business community and agriculturists are not among the important classes of savers who have invested in the units of the U.T.I. The main reasons for the businessmen's apathy towards the 'Units' is that they invest their savings largely in their own businesses and/or in more lucrative channels like the shares of companies which offer prospects of capital appreciation. The reasons for the agriculturists being not attracted towards the 'Units' are mainly twofold namely, (a) the sophisticated nature of the 'Units' as a medium of investment which is not ordinarily understood by the small agriculturists and (b) the well-to-do agriculturists who have substantial savings invest them no agricultural inputs like fertilizers, high breed seeds, tractors etc. which are of immediate benefit to them.

(c) The U.T.I. is aware of the need to popularise units among all the sections of the society and evolves from time to time new scheme to attract them. Recently the Unit Trust of India has introduced Children's Gift Plan. The U.T.I. has also stepped up its publicity and sales promotion efforts by appointing a large number of agents. The Trust has arrangements with the Post Offices and the branches of banks for the sale of its units and with the growing expansion of branch net-work of banks in the hitherto unbanked and under-banked areas it is expected that the sale of units will increase in the backward and rural areas of the country.

Valuables Belonging to Nawab of Rampur

5734. **SHRI ZULFIQUAR ALI KHAN :** Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3702 on the 2nd July, 1971 and state :

(a) whether Government have received any complaints as regards the under-valuation of jewellery belonging to the Nawab and Begum of Rampur ; and

(b) if so, whether Government propose to get it revalued ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R.

GANESH) : (a) The Government have received certain complaints suggesting that the jewellery has been undervalued. but no specific material to establish the allegations has yet been furnished.

(b) The matter is under consideration.

Valuables Belonging to the Nawab of Rampur

5735. **SHRI ZULFIQUAR ALI KHAN :** Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3679 on the 2nd July, 1971 regarding valuables belonging the Nawab of Rampur and state whether Government propose to value the so-called Heirloom Jewellery of the Nawab of Rampur ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : The jewellery being exempt under the provisions of the first part of Section 5 (1) (xiv) the Wealth-tax Act, 1957 a valuation is normally not required. In view of certain allegations made about the substitution of this Jewellery the matter, however, is under consideration.

Loans Disbursed by L.I.C.

5736. **SHRI ROBIN KAKOTI :** Will the Minister of FINANCE be pleased to state the amount of loans disbursed (Statewise) by the Life Insurance Corporation of India from 1st April, 1968 to 31st March, 1971 to :

- (i) Private Ltd. Companies,
- (ii) Public Sector Industries,
- (iii) Co-operative Enterprises,
- (iv) Construction of Houses and Hotels ; and
- (v) Municipal Corporations and such other bodies for development works ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : A statement is attached.

Statement

(Figures in lakhs of rupees)

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| (i) Private Ltd. Companies | ... Nil |
| (ii) Public Sector Industries | ... Nil |

(iii) Co-operative Enterprises :

Name of State	1968-69	1969-70	1970-71
Gujarat	5.77	39.00	61.62
Maharashtra	13.15	58.73	84.24
Mysore	20.00	20.00	60.00
Rajasthan	—	35.00	2.50
Tamil Nadu	15.35	—	—
Uttar Pradesh	—	—	20.00
	54.27	1,52.73	2,28.36

(iv) Construction of Houses and Hotels* :

(a) State Governments and Apex Co-operative House Finance Societies—

Andhra Pradesh	1,00.00	1,20.00	1,20.00
Assam	—	20.00	15.00
Bihar	—	1,10.00	60.00
Delhi	1,00.00	1,00.00	1,00.00
Goa	—	—	30.00
Gujarat	8,20.00	10,35.00	10,10.00
Haryana	40.00	50.00	50.00
Jammu & Kashmir	20.00	50.00	30.00
Kerala	65.00	75.00	75.00
Madhya Pradesh	50.00	55.00	55.00
Maharashtra	6,50.00	6,50.00	8,50.00
Mysore	1,10.00	1,20.20	1,10.00
Orissa	1,20.00	1,10.00	1,10.00
Punjab	80.00	80.00	85.00
Rajasthan	60.00	80.00	80.00
Tamil Nadu	2,30.00	1,95.00	3,02.00
Uttar Pradesh	1,00.00	1,00.00	1,00.00
West Bengal	1,35.00	1,00.00	1,75.00
	26,80.00	30,50.00	33,57.00

(b) Loans given to individuals or bodies under OTH and Mortgage Schemes for construction of Houses :

6,36.04	4,74.20	5,05.00
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(Statewise figures are not readily available)

(v) Municipal Corporations, Municipal Committees etc. :

Andhra Pradesh	—	—	14.95
Gujarat	40.42	23.31	23.89
Haryana	—	31.38	—
Kerala	52.00	—	2,53.40
Madhya Pradesh	—	—	16.70
Maharashtra	85.82	65.70	1,62.29
Mysore	40.00	35.00	63.66
Orissa	—	54.10	—
Punjab	98.00	2.00	—
Rajasthan	1,02.63	1,19.33	1,49.83
Tamil Nadu	—	1,92.33	2,70.78
Uttar Pradesh	—	—	1,65.76
	4,18.87	5,23.23	11,21.26

Loans Disbursed by I. F. C.

5737. SHRI ROBIN KAKOTI : Will the Minister of FINANCE be pleased to state how much loan was disbursed (State-wise) by the Industrial Finance Corporation of India from 1st April 1968 to 31st March 1971 to the following categories :

(i) Industrial projects :—

- Public industrial projects ;
- Co-operative projects ; and
- Private Industrial Projects.

(ii) Agricultural projects—

- House building,
- Hotel building ; and
- Other projects ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : Information is being collected and will be laid on the Table of the House.

New Device Explored by Indian Institute of Tropical Meteorology, Poona

5738. SHRI DEVINDER SINGH GARCHA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

- whether a new device has been developed by the Indian Institute of Tropical Meteorology, Poona, for exploring the upper atmosphere in the range of 30 kilometres to 70 kilometres ; and

*No loans have so far been granted for construction of hotels.